

F.No. A-32013/1/2016-Ad.VI(Part-II)

Government of India

Ministry of Finance

Department of Revenue

(Central Board of Direct Taxes)

North Block, New Delhi.

The 11th May, 2018.

Office Order No. 65 of 2018

In continuation of order No. 62/2016 dated 07.04.2016, No. 177/2017 dated 10.10.2017 and 03/2018 dated 03.01.2018, the President is pleased to extend the *ad-hoc* appointments of the following Assistant Commissioner of Income Tax for the vacancy year 2014-15 from 07.04.2018 to 06.10.2018:-

SL.NO.	NAME
1.	SANJEEV M BHAGAT
2.	SURENDRAN KRISHNAN
3.	K.R.DEEPA
4.	SHANKAR BHAU SHINDE
5.	SANJEEV KUMAR VERMA
6.	KIRAN KISHORILAL SHODE
7.	SISHIR KUMAR DASH
8.	ELSY MATHEW
9.	SANJIB BANERJEE
10.	ARNAB MUKHERJEE
11.	SUDIP CHATTERJEE
12.	DEBASHIS SENSARMA
13.	MRINMAY BASAK
14.	SANDIP MONDAL
15.	SANTANU GHOSH
16.	RATHIN CHAKLADAR
17.	ARINDAM MUKHOPADHYAY
18.	ANADI DIXIT
19.	M.K.TIWARI
20.	VASUDEVA RAO C V
21.	P.K. SAXENA
22.	KRISHNA MURTHY A T
23.	SIBAJI BOSE
24.	RAMA RAO C V A
25.	MYTHILI T
26.	P.S.ARAVIND
27.	VIKAS CHANDRA
28.	DHARMENDRA SINGH
29.	SWAPAN KUMAR CHAKRABORTY
30.	SARBARI DAS MRS.
31.	BASAB KUMAR ROY
32.	DIPU KOLEY MRS.
33.	GOURANGA CHANDRA DAS
34.	AJOY CHAKRABORTY
35.	SANDIP SARKER
36.	MALAY BHADRA
37.	DINESH RUPCHAND PARDESHI
38.	SANDEEP SUDHAKAR JUMALE
39.	SURAJIT CHOUDHURY
40.	SABYASACHI CHAKRABORTY

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SL.NO.	NAME
41.	PRITI MONDAL MS.
42.	RAJESH TULSIRAM PALI
43.	PRABHAKARA RAO D
44.	BHARADWAJ M
45.	RAO M V K
46.	SALEEM S A
47.	RAJA REDDY M
48.	MANI SHANKAR BORDOLOI
49.	H.D.SIMTE
50.	SUDIPTA PAUL
51.	CHANDRA BHANU MANDAL
52.	ASHOK BADRIPRASAND MURAI
53.	BALESHWAR SHAH
54.	SOUMITRA GHOSH
55.	SUBRATA AICH
56.	AMAL KUMAR MUKHERJEE
57.	G.VENKATESWARAN
58.	ASEAN HASSA
59.	E.DANIELRAJ
60.	K.MARIMUTHU
61.	R. KARUPPASAMY
62.	S.P.PREM KAMEL
63.	D.KUMAR
64.	DINESH BAGATH
65.	S.ARUNKUMAR
66.	V.UDHAYABHASKAR
67.	RATNESH KUMAR SHARMA
68.	TSSHERING JORDEN BHUTIA
69.	KARMA DONGKA TSSHERING BHUTIA MS.
70.	ASHOK KUMAR PANDEY
71.	BISWANATH MAJI
72.	CHANDAN KUMAR PANDIT
73.	RAJIB KUMAR SAHA
74.	MRITYUNJOY GHOSH
75.	SUMIT DASGUPTA
76.	SANJAY KUMAR PANDEY
77.	MANAB ADAK
78.	DIPAK KUMAR KEDIA
79.	SABYASACHI ROY
80.	PRAVEEN DAS CHOWDHURY
81.	LOKENDRA SINGH
82.	CHHUTTAN LAL MEENA
83.	MURARI LAL MEENA
84.	P.R.UNNIKRISHNAN
85.	MOUSUMI MITRA (DAWN) MRS.
86.	CHITTA RANJAN SAMAL
87.	KOUSIK SIKDAR
88.	GANESH PRASAD
89.	GOPAL NAIK M
90.	SHIVAJI V
91.	NITIN KUMAR DESHKAR
92.	VINAY H ASHITKAR
93.	ARVIND R KUMBHARE
94.	DAYANAND M JAWALIKAR
95.	ANAND K NAGARALE
96.	MANULAL BAITHA
97.	LEHANDAS A JANABANDHU
98.	EKNATH G ABHANG

Yogesh Sharm

SL.NO.	NAME
99.	PRAMOD P SHAHKAR
100.	ANANT R SHRIVARDHANKAR
101.	UDAY L KAMBLE
102.	KAILASH CHANDRA MEENA
103.	KANCHAN R MEENA
104.	GHANSHYAM MEENA
105.	SURESHCHANDRA M MEENA
106.	PUNIYA RAM MEENA
107.	K.SIVASHANKAR RAO
108.	ANNAVARAM K
109.	SURESH S N
110.	A.S.MEHAMI
111.	NAWAB SINGH
112.	S.KALAISELVI
113.	JAINENDRA KUMAR
114.	S.G. MOON
115.	N.BALUSAMY
116.	MANOJ KUMAR MONDAL
117.	RAKESH KUMAR
118.	M.M.LANJEWAR
119.	UPENDRA KISHORE
120.	ANIL KUMAR
121.	BAL KISHAN GOPAL
122.	KAMALPREET SINGH
123.	SURESH KUMAR
124.	ARABINDA BISWAS
125.	PRATIPTA KUMAR PARIDA
126.	PRAJESH KUMAR SRIVASTAVA
127.	PANCHOO RAM
128.	RAGHVENDRA SINGH
129.	SANGEET BANSAL
130.	SURENDRA J GHAGRE
131.	MANOJ KUMAR
132.	ASHISH KUMAR SRIVASTAVA
133.	SANJEEV KUMAR LAL
134.	ROSHAN LAL
135.	BUDDAPPA H
136.	RAJESH KUMAR BASRA
137.	DATA RAM
138.	DHARAM SINGH
139.	HEMA ALURIA
140.	BANSI LAL
141.	T.G. JAISON LAL
142.	KULWINDER KAUR
143.	SUSHILA
144.	MINGMA SHERPA
145.	SUMANTBHAI P PATEL
146.	BHARAT G PATEL
147.	BHANWARLAL MEENA
148.	DINESHCHANDRA GEHLOT
149.	HARSAHAI MEENA
150.	KRISHNA KUMAR
151.	RAJIV RATTAN SINGH
152.	KALYAN KHALKO
153.	JAGPAL SINGH
154.	A.SORANAM
155.	K.ILANGILLI
156.	R.RAJAMANOVAR

Yogesh Sharma

SL.NO.	NAME
157.	ASIM KANTI HALDAR
158.	PAULINE LEPCHA
159.	RAMAKANTA PRADHAN
160.	R.C. MARANDI
161.	DAMADODAR N SADAWARTI
162.	RAJU B KUHIKAR

2. These promotions are intended to be purely on ad-hoc nature subject to the following conditions: -

(i) Such appointments shall not confer any right to the officers for continued officiating or seniority or for regular promotion and shall be governed by the instructions of DOP&T as contained in OM No. 28036/8/87-Estt.{D} dated 30.03.1988 and instructions issued by Government from time to time;

(ii) These appointments will not confer any right or equity in favour of the appointees.

3. Hindi version of this order will follow.



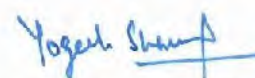
(Yogesh Sharma)

Under Secretary to the Government of India

Tel. 011-23095474

Copy to: -

1. Officers concerned.
2. All Principal Chief Commissioner of Income Tax/Principal Director General of Income Tax.
3. Principal Chief Controller of Accounts, CBDT, New Delhi.
4. Zonal Account Officer, CBDT C/o Principal CCIT (CCA) concerned.
5. PSs to FM/MOS (Finance).
6. PPSs to Finance Secretary/Chairman, CBDT/Members, CBDT /JS{Admn./CBDT} / JS(Revenue).
7. Adviser to FM.
8. DOP&T w.r.t. their D.y. No. 1298764/2018/CR dated 04.04.2018.
9. Hindi Section for Hindi Version.
10. Secretary General, IRS Association/ ITGOA/ ITEF/ All India Income Tax SC & ST Employees Welfare Association.
11. Commissioner of Income Tax (Media & TP) and official Spokesperson, CBDT.
12. Data Base Cell, CBDT.



(Yogesh Sharma)

Under Secretary to the Government of India

Tel. 011-23095474